180 Written Answers to		[RAJYA SABHA]			Unstarred	Questions
1	2	3	4	5	6	7
Manipur	4293	147	4239	139	3652	117
Meghalaya	4639	203	4591	278	4947	199
Mizoram	2558	83	2538	90	2300	98
Nagaland	2984	86	3614	94	3904	78
Sikkim	1641	61	1720	87	1646	66
Tripura	2846	130	2851	149	2850	136
Total	59865	2252	61895	2626	61447	2376

Sale of buclizine

1801. SHRIMATI GUNDU SUDHARANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that Buclizine used for appetite stimulation is sold in the country;
 - (b) if so, since how long it is being sold in the country;
- (c) whether it is also a fact that the above drug is approved without clinical trials and without consulting experts; and
 - (d) if so, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) The drug Bulclizine was approved for new indication—Appetite Stimulant under the provisions of Drugs and Cosmetics Rules, 1945 by Central Drugs Standard Control Organisation (CDSCO) on 30-06-2006.

(c) and (d) Clinical trial on Indian patients and expert consultation were not made before approval of the drug for the said new indication. The drug Bulclizine was available in the country for other indication for a long time and the approval was for the new indication for which the drug was already being marketed in other countries.